Print

Defective Case Register from 2026-10-22 to 2026-10-22

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/32296/2026	ASIT KUMAR OTTA	2026-10-22	Name, address, mobile No. of the victim/informant be redacted from annx-1
2	D-BLAPL/32477/2026	SOUBHAGYA KUMAR DASH	2026-10-22	Annexure-2 mentioned in Index not correctly furnished in averment. 10.II.Subject Code incorrectly Mentioned
3	D-BLAPL/32524/2026	AMITAV TRIPATHY	2026-10-22	1. Paragraph no. wrongly mention in Affidavit (S.L. No.-4)
4	D-BLAPL/32435/2026	PITABAS KHUNTIA	2026-10-22	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 1.Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished. 2.Annexure-1 2 not paginated. 3.Petition and Annexures attached after V.nama be removed.
5	D-BLAPL/32488/2026	KAISARUN NISHA	2026-10-22	25.II.Names In Capital Letters Of All The Signing Advocates Not Indicated
6	D-BLAPL/32329/2026	ALOK KUMAR MOHAPATRA	2026-10-22	i)Name of Petitioner mentioned in CT and Anx-2 does not tally with the V.nama.
7	D-WP(C)/49678/2026	SADASIVA PATRA (1)	2026-10-22	1. Annexure-1 not attested 6.V.Receipt Showing Serv.copy To cg not Filed.
8	D-CRLMC/32332/2026	RAJAT KUMAR PANDA	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-BLAPL/32201/2026	SRIKANTA MAHUNTA	2026-10-22	1. Reference certificate is not correctly furnished. 2. The relationship of the deponent with his father is not correctly furnished in the Affidavit.
10	D-WP(C)/49820/2026	SANGRAM JENA	2026-10-22	i) Annexure-6 not page marked in index.
11	D-BLAPL/32375/2026	SARAT KUMAR JENA	2026-10-22	1. Annexure-1 wrongly mentioned as Annexure-2.
12	D-BLAPL/32393/2026	SARAT KUMAR JENA	2026-10-22	1. FIR Copy annexed vide Annexure 1 as mentioned at Para 4 of the Bail Application, has not been submitted. However, the Rejection Order has been marked as Annexure 1. This needs compliance. 2. One of the Ld. Advocate has not signed in the V. nama
13	D-BLAPL/32382/2026	PRAKASH CHANDRA DASH	2026-10-22	1. Reference certificate not properly furnished.
14	D-WP(C)/49730/2026	PRABIR KUMAR RAY, A.G.A	2026-10-22	1.Synopsis not correctly page marked. 2.Writ petition and its all annexures page mark are not tally with book mark.
15	D-BLAPL/32422/2026	MD. GOLAM MADANI	2026-10-22	14-NOT PROPERLY INDEXED.

				Mobile No. of Informant mentioned at Pg. 9 be redacted.
16	D-WP(C)/48611/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-22	i) Date mentioned in Book mark under annexure-3 not tally with Index.
17	D-WP(C)/49733/2026	GAJENDRANATH ROUT	2026-10-22	Date chart not correctly page marked
18	D-WP(C)/49827/2026	ARJUNA CHARANA BEHERA	2026-10-22	i) Page mark not done after page no. 19.
19	D-BLAPL/32490/2026	MANAS KUMAR CHAND	2026-10-22	Wrongly mentioned W/o instead of S/o against Petitioner No.1 in C.title.
20	D-WP(C)/49722/2026	RITWIK SASMAL (IN PERSON)	2026-10-22	Synopsis and date chart not correctly page marked.
21	D-WP(C)/48609/2026	DEBASHIS TRIPATHY, A.G.A	2026-10-22	i) Copy of order mentioned in 1st para of page 5 not tally with annexure-3.ii) P. G . case no. mentioned in sl. no. -8 of index and Book mark, not tally with annexure-5.
22	D-BLAPL/32553/2026	SATYA NARAYAN MISHRA 4	2026-10-22	1. Reference certificate is not correctly furnished. 2. F.I.R.copy has not been furnished.
23	D-ABLAPL/32410/2026	DIGAMBAR SETHI	2026-10-22	Annx-1 is not legible.
24	D-WP(C)/49788/2026	KHIROD KUMAR SWAIN	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Opp.1 not represented
25	D-WP(C)/49729/2026	PRABIR KUMAR RAY, A.G.A	2026-10-22	Synopsis not correctly page marked.
26	D-BLAPL/32550/2026	SK. KALIM UDDIN	2026-10-22	1. Reference certificate is not correctly furnished. 2. Annexure 1 is not properly paginated and furnished twice
27	D-CRLMC/31617/2026	MANORANJAN MUDULI	2026-10-22	1. Date of compromise Affidavit not correctly furnished in para no.13. 2. Annexures numbers 4 to 6 mentioned in Index wrongly furnished in the averments
28	D-CONTC/49997/2026	ADV	2026-10-22	1.Direction Issued to Contemnor no.3 to comply order,hence other contemnors should not be arrayed as parties.
29	D-BLAPL/32448/2026	AMULYA RATNA PANDA	2026-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1(FIR) be redacted. 2.Redacted copy of the same be filed AND non-redacted copy of FIR be kept in closed envelop.
30	D-BLAPL/32301/2026	BIKASH KUMAR DASH	2026-10-22	1. Reference certificate is not correctly furnished. 2. The relationship of the deponent with his father is not correctly furnished in the Affidavit. 3. Page No.9 and 14 are not legible properly.

31	D-BLAPL/32388/2026	SUBHAM SATAPATHY	2026-10-22	1. Whether 1st or 2nd.....bail application not mention.
32	D-WP(C)/49894/2026	PRAKASH KUMAR SAMAL	2026-10-22	i)Occupation of the deponent not furnished in Affidavit in petition and I.A.
33	D-BLAPL/32465/2026	ROHIT RANJAN RAY	2026-10-22	Petitioner name mentioned in Application not tally with the signature put in V.nama.
34	D-CRLA/30833/2026	RAMAKANTA SARANGI	2026-10-22	Period of Delay 20 days, Limitation petition not filed.
35	D-WP(C)/49710/2026	SHASHI BHUSAN JENA	2026-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED.
36	D-BLAPL/32399/2026	ACHYUTANANDA PATTANAIK	2026-10-22	1. The Index needs Paging, Synopsis shall be properly narrated, the Synopsis and Dates Events shall be marked as A and B. The Annexed Documents shall be marked as Annnuxures 1 2 and 3 as mentioned in the Bail Application and thereafter, all the documents shall be properly bookmarked by the Office and submitted for further SR.
37	D-WP(C)/49795/2026	RAJAKISHORE SAHOO	2026-10-22	1, In declaration under affidavit, no. of paragraphs wrongly furnished.
38	D-WA/49809/2026	SASWAT DAS,A.G.A	2026-10-22	1.Court Fee Rs-12/- to be paid.
39	D-CRLMC/31920/2026	UMA CHARAN MISHRA	2026-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Put up for SR after Redacting the name of victim / Informant from the Annex-1 and 2. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 to 4 and kept in closed cover.
40	D-BLAPL/32367/2026	SUSHANTA KUMAR JOSHI	2026-10-22	1. In Dates and Events, the place of the Court where the Bail Application was rejected is found wrong. 2. In Declaration part of the Affidavit, the Paragraphs of the Bail Application shall be from 1-12
41	D-BLAPL/32337/2026	JUGALA KISHORE PANDA	2026-10-22	14-NOT PROPERLY INDEXED. Annexure-2 be attached after Annexure-1(after pg. 12).
42	D-BLAPL/32312/2026	ASIT KUMAR JENA	2026-10-22	1.In Dates and Events, date of rejection of order has not been pointed out. 2. Next Page of Page 28 has not been paginated 3. T.R. Case No. and and Section of NDPS as mentioned in the Rejection Order of the Lower Court are not matching with the contents of the Synopsis and Para 1 of the Bail Application
43	D-BLAPL/32543/2026	PRATAP CHANDRA MISHRA	2026-10-22	1. Whether 1st or 2nd.....bail application not mention.
44	D-ABLAPL/32454/2026	DILLIP KUMAR RAY	2026-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. In Dates and Events, the date of FIR is wrong. 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Ld. Advocate has not put his signature in the ABLAPL Application 4. Declaration Part of the Affidavit is wrong. The Petitioner shall swear in for herself not for her cousin. Further, the Paragraphs are from 1- 17 not 1-8.
45	D-BLAPL/32254/2026	BHARAT BHUSAN ROUTRAY	2026-10-22	1. In the Rejection Order the Case No. is mentioned as ST 283/314 of 2025 whereas in the Synopsis, Cause Title and Para 1 of the Bail Application it is mentioned as CT 283/314 of 2025 which needs correction.
46	D-BLAPL/32291/2026	BIBEKANANDA MAHAPATRA	2026-10-22	1. Reference certificate is not correctly furnished
47	D-WP(C)/49671/2026	MANAS RANJAN DHAL	2026-10-22	1. Annexure-1 not legible 2. In Annexure-2, PPO no wrongly furnished in Index and paragraph 9 of the W.P
48	D-BLAPL/32525/2026	PRAKASH KUMAR MISHRA	2026-10-22	1. Whether 1st or 2nd bail application not mention.
49	D-CONTC/50071/2026	ADV.	2026-10-22	1.Direction issued to Contemnor no.1 to comply order,hence Contemnor no.2 and 3 should not be arrayed as parties.
50	D-WP(C)/49656/2026	DEEPAK RANJAN BAG	2026-10-22	Court fee Rs 6/- deficient in W.P
51	D-BLAPL/32429/2026	DHIRENDRA KUMAR MOHAPATRA	2026-10-22	Provision Of Law Not correctly Furnished On Top Of Cause Title.
52	D-BLAPL/32503/2026	DALIRANI BEHURAY	2026-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Village of Victim mentioned in para-3 of the petition be redacted. 2.Name and address of the Victim mentioned at pg.10 of Annexure-1 AND at pg.14 of Annexure-2 be redacted. 3.Redacted copy of the same be filed AND Non-redacted copy be kept in closed envelop.
53	D-BLAPL/32421/2026	PRATIK NAYAK	2026-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. Pending Lower Court case not correctly mentioned in petition
54	D-BLAPL/32265/2026	KHUSBU PANIGRAHI	2026-10-22	Name of the Victim mentioned at page-24 25 26 and 27 be redacted.
55	D-BLAPL/32544/2026	SOUMIK SPANDAN TRIPATHY	2026-10-22	1. Reference certificate is not correctly furnished.
56	D-WP(C)/49657/2026	SAMEER KUMAR DAS	2026-10-22	1. Fathers name of the peitioner-4 not furnished. 2.Occupation of the deponent not furnished in

				both W.P. and I.A affidavit
57	D-CONTC/49982/2026	MOHAMMED FARADISH	2026-10-22	1.Direction issued to Addl.Tahasildar in Wp(C),hence Tahasildar should not be made contemnor
58	D-BLAPL/32305/2026	SAROJ KUMAR MISHRA	2026-10-22	1. The Name of the Lower Court where the Case is pending as mentioned in the Rejection Order, is not matching with the Synopsis, Cause Title and Para 1 of the Bail Application
59	D-BLAPL/32467/2026	SAKTIDHARA MISHRA	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Reference Certificate regarding similar application has or has not been made to the Supreme Court not furnished.
60	D-BLAPL/32290/2026	SOUMIK SPANDAN TRIPATHY	2026-10-22	1. Reference certificate is not correctly furnished.
61	D-BLAPL/32468/2026	SAKTIDHARA MISHRA	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Reference Certificate regarding similar application has or has not been made to the Supreme Court not furnished.
62	D-WP(C)/49484/2026	SHAMBHU CHARAN NATH SHARMA	2026-10-22	1.annx.1 not legible.
63	D-WP(C)/49791/2026	RAJAKISHORE SAHOO	2026-10-22	1. In declaration under affidavit, no.of paragraphs wrongly furnished. 2. At page 15 not marked as Annexure-1 and also not attested
64	D-LAA/48157/2026	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	2026-10-22	C.Fee Payable be corrected in the Memo Of Appeal.
65	D-BLAPL/32527/2026	SURESH CHANDRA PRADHAN	2026-10-22	1. Reference certificate not properly furnished.
66	D-MATA/50147/2026	RITA SINGH	2026-10-22	1. Period of Delay 172 days 2. Date of Jt. not correct in index and Book mark.
67	D-BLAPL/32283/2026	AJAYA KUMAR NANDA	2026-10-22	1. Reference certificate is not correctly furnished. 2. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
68	D-WA/49326/2026	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	2026-10-22	Redacted copy of Anx-2 and 3 to be filed.
69	D-ABLAPL/32478/2026	ASHOK KUMAR BEHERA	2026-10-22	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. One of the Ld. Advocates has not signed the V. nama

70	D-WP(C)/48605/2026	DEBASHIS TRIPATHY, A.G.A.	2026-10-22	i) Date of order not correctly mentioned in sl. no.12 of index and Book mark.
71	D-BLAPL/32497/2026	AMIT SUJAT BISWAL	2026-10-22	Occupation of deponent not mentioned in Affidavit.
72	D-CRLMC/32374/2026	GYANA RANJAN NAYAK	2026-10-22	1. Page nos 9 10 17 and 18 not properly arranged.
73	D-WP(C)/49822/2026	RUDRABHISHEK SAHOO	2026-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Date mentioned in 1st para of C.T. Of I.A. no .20478/ 2026 not tally with annexure-2.
74	D-CONTC/50138/2026	KASHINATH PATTANAIK	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Arising out of nomenclature wrongly mentioned in Top of Index,synopsis and date chart.2.This being a Civil contempt, Mention of Criminal Contempt in Prayer needs correction
75	D-BLAPL/32486/2026	PRATIK NAYAK	2026-10-22	14-NOT PROPERLY INDEXED. 1.Name of the petitioner No.1 mentioned in C.title not tally with the signature put in V.nama. 2.Annexure-1,2 not properly paginated.
76	D-WP(C)/50310/2026	BIBHUTI BHUSAN DASH	2026-10-22	1. Court fee and other fees not paid is 2nd V. nama 2. Court fee Rs 20/- deficient in W.P 3. In cause title , petitioner-13, surname of the petitioner incorrectly furnished.
77	D-WA/49754/2026	AISHWARYA DASH,A.S.C	2026-10-22	District of R-2 to 4 not mentioned in cause title.
78	D-CRLA/10926/2026	SWARAJ PATEL	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 Name of Informant/ victim and their details to be redacted from Page 52 to 64 and annex-2 and kept sealed cover. 2. Period of Delay 441 days , Limitation petition not filed.
79	D-CMP/49653/2026	KARUNAKAR RATH	2026-10-22	.Certified Copy Of Trial Court Order Not Filed
80	D-BLAPL/32492/2026	MANAS KUMAR CHAND	2026-10-22	Year of the C.T. case wrongly mentioned in C.title.
81	D-WP(C)/50292/2026	KANANBALA ROY CHOUDHURY	2026-10-22	Index and book mark page marking in Anx-2 and 3 does not tally.
82	D-CRLMC/32436/2026	ASHOK KUMAR SAHOO	2026-10-22	1. Copy of Annexures-1 and 3 disclosing the name of Informant/Victim be kept in Cover.
83	D-WP(C)/50383/2026	NIRANJAN NAYAK	2026-10-22	10.II.Subject Code incorrectly Mentioned 2. In declaration of IA NO.20671/26 paragraphs not mentioned.
84	D-CMAPL/49798/2026	ADV.	2026-10-22	Age of the petitioner no. 3 (a) not mentioned in cause title
85	D-WP(C)/49731/2026	PRABIR KUMAR RAY, A.G.A	2026-10-22	Synopsis not correctly page marked.

86	D-WP(C)/49725/2026	RAKESH KUMAR SARANGI	2026-10-22	Age of ops.6 to 8 not mentioned
87	D-CRLMC/32313/2026	PRAVASHA PUJAREE PARIDA	2026-10-22	1. Synopsis and Date chart not furnished in Index. 2. Minor has not been represented through Legal Guardian in cause title.
88	D-BLAPL/32380/2026	GURUPRASAD BEHERA	2026-10-22	1. Office to furnish FIR Details and put up for further S.R.
89	D-ABLAPL/31813/2026	BHABANI SHANKAR DASPARIDA	2026-10-22	1. Pages 14 15 16 37 and 39 need clear redaction of the details of the Informant / Victim
90	D-BLAPL/32362/2026	SUMITRA PATRA	2026-10-22	1. Whether 1st or 2nd.....bail application not mention.
91	D-CMP/49888/2026	MAHESWAR MOHANTY	2026-10-22	The discrepancy in the name of O.Ps No-19 to 21 be reconciled.
92	D-WA/49988/2026	SAIBRATA RATH	2026-10-22	District of R-1 not furnished in cause title.
93	D-ABLAPL/32415/2026	SANJIT MISHRA	2026-10-22	Name, address, mobile No. of the victim/informant be redacted from annx-1.
94	D-BLAPL/32552/2026	ANUP KUMAR PATTNAIK	2026-10-22	1. Copy is not served. 2. Reference certificate is not correctly furnished. 3. Annexure 1 is not attested.
95	D-WP(C)/49797/2026	RAJAKISHORE SAHOO	2026-10-22	1.In declaration under affidavit, no. of paragraphs wrongly furnished.
96	D-BLAPL/32323/2026	RANJAN RAY	2026-10-22	address,mobile No. of the victim/informant be redacted from annx-1
97	D-BLAPL/32428/2026	JAYANTA KUMAR MAJHI	2026-10-22	Annexure-1 not properly paginated
98	D-CRLMC/32773/2026	SAROJ KUMAR DAS	2026-10-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / informant from the petition. 2. Affidavit and V.nama kept in closed cover. 3. Redacted xerox copy of Affidavit and V.nama to be filed.
99	D-ADMLS/50142/2026	ANAND PRAKASH DAS	2026-10-22	i) District of defendant no. 1 2 4 not mentioned in cause title. ii) Court fee Rs- 3/- not paid in both the affidavit. iii) Legible copy of page no. 28-34 and 146-149 are to be filed. iv) Page no 141 not available. v) Signature of the plaintiff in v. nama, affidavit, verification does not tally with petition and I.A
100	D-RVWPET/49877/2026	SOUMYA MISHRA	2026-10-22	i) Age of the petitioner not furnished in cause title. ii) District of op no. 1 and 2 not furnished in cause title. iii) Hologram of Rs- 50/- in v. nama not filed.
101	D-WP(C)/49728/2026	PRABIR KUMAR RAY, A.G.A	2026-10-22	Synopsis not correctly page marked.
102	D-WP(C)/49518/2026	JAYDEEP PAL	2026-10-22	age of petitioner not furnished.

103	D-CRLLP/32310/2026	BIJAYA KUMAR MOHANTY	2026-10-22	i) Address of the op no. 1 not correctly furnished. ii) Reference certificate not furnished.
104	D-CONTC/49765/2026	DURGESH NARAYAN RATH	2026-10-22	1.Page no.17 and 18 not legible.2.Annx.1 not marked and Book Marked.
105	D-WP(C)/49789/2026	RAJAKISHORE SAHOO	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-CRLMC/32431/2026	AMITAV TRIPATHY	2026-10-22	1. Age of the deponent in affidavit does not tally in the cause title.
107	D-BLAPL/32538/2026	DIBYA PRAKASH MISHRA	2026-10-22	1. Reference certificate not properly furnished.
108	D-WP(C)/49618/2026	SRIKANTA KU. NATH	2026-10-22	i) Year of the RVWPET no. not correctly mentioned in Last 3rd line of page 8.
109	D-WP(C)/49792/2026	RAJAKISHORE SAHOO	2026-10-22	1. In Declaration under affidavit, no.of paragraphs wrongly furnished 2. At page 15 not marked as Annexure-1 and also not attested
110	D-BLAPL/32460/2026	MANASH RANJAN NAYAK	2026-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-BLAPL/32359/2026	SUNIL KUMAR PANDA	2026-10-22	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
112	D-BLAPL/32381/2026	PREETAM MISHRA	2026-10-22	1. In Prayer part of the Bail Application, the name of the Lower Court is not matching with the Synopsis and Para 1 of the Bail Application. 2. One of the Ld. Advocates has not furnished his Mobile No.
113	D-WP(C)/49724/2026	RITWIK SASMAL (IN PERSON)	2026-10-22	Synopsis and date chart not correctly page marked.
114	D-WP(C)/49681/2026	BHAGABAT PRASAD RATH	2026-10-22	1. H.C B.A M.W S Rs 50/- to be paid in V.nama 10.II.Subject Code incorrectly Mentioned
115	D-CRLMP/32371/2026	KRUTIBASH MOHAPATRA	2026-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-BLAPL/32292/2026	SOUMIK SPANDAN TRIPATHY	2026-10-22	1. Whether 1st or 2nd..... bail application not mention.
117	D-BLAPL/32473/2026	PARTHA SARATHI DAS	2026-10-22	Page No.5 not paginated.
118	D-BLAPL/32432/2026	DHIRENDRA KUMAR MOHAPATRA	2026-10-22	Provision Of Law Not correctly Furnished On Top Of Cause Title.
119	D-BLAPL/32352/2026	LOKANATH NAIK	2026-10-22	1. Reference certificate not properly furnished.
120	D-WP(C)/50466/2026	GOPAL PRASAD JENA	2026-10-22	i) Page mark not properly furnished in index and petition.ii)H.C.B.A.M.W.S. of Rs. 50/- not paid.
121	D-WP(C)/49454/2026	SOUMYA RANJAN MOHANTY	2026-10-22	1. Name of father of the petitioner no.1 not correctly furnished in the cause title and V.nama.2. Page no.71 not neat and legible

122	D-WP(C)/50208/2026	SUNIL KUMAR PANDA	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 11 17 to 20 not legible.
123	D-WP(C)/49726/2026	PRABIR KUMAR RAY, A.G.A	2026-10-22	Synopsis not correctly page marked.
124	D-BLAPL/31205/2026	ASWINI SAHOO	2026-10-22	1. The name of the Lower Court where the case is pending as mentioned in the Rejection Order is not matching with the Cause Title and Synopsis
125	D-CRLMC/32298/2026	PUSPAMITRA MOHAPATRA	2026-10-22	1. PS case number not correctly furnished in Prayer of the petition.
126	D-BLAPL/32539/2026	SOUMIK SPANDAN TRIPATHY	2026-10-22	1. Whether 1st or 2nd.....bail application not mention.
127	D-WP(C)/50298/2026	KANANBALA ROY CHOUDHURY	2026-10-22	In writ petition declaration paragraph not correctly mentioned.
128	D-BLAPL/32476/2026	SOUBHAGYA KUMAR DASH	2026-10-22	10.II.Subject Code incorrectly Mentioned
129	D-RVWPET/50044/2026	SAMBIT DAS	2026-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Appellate Court Judgement Rs Rs-2/- paid. Rs-0.25/- to be paid. i) Date chart not filed. ii) Page marked not correctly furnished in Index. iii) Page not correctly furnished in Anx-2.
130	D-WP(C)/49793/2026	RAJAKISHORE SAHOO	2026-10-22	1. In Declaration under affidavit, no of paragraphs wrongly furnished